

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1207/(MAH)/2017
 CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE PARTIES: Krupa Polymers (India) Pvt.Ltd.
 V/s.
 Nakshatra Distilleries & Breweries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	<i>Gauravi Adlikar for</i>		<i>Gadlikar</i>

ORDER

CP No. 1207/I&BP/NCLT/MB/MAH/2017

The Counsel for Petitioner's side is present whereas none present from the side
 of Corporate Debtor.

For the Petitioner is still unable to get the Certificate from the Banking Authority,
 list this matter for hearing on 15.09.2017.

Sd/-

V. NALLASENAPATHY
 Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)